

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 12
IB-174/(ND)/2021

IN THE MATTER OF:

Design Plus Architecture

Vs.

Modex International Securities Ltd.

....**Applicant**

....**Respondent**

Order under Section 7 of IBC.

Order delivered on 15.03.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant :

For the Respondent :

ORDER

None for the applicant. In the interest of justice, adjourned to 24.03.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali - 15.03.2021